

Agro-Industrial Labour Services Cooperatives

80. { Shri Rameshwar Tantia:
Shri B. P. Yadava:
Shri Bishanchander Seth:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether Government are considering a scheme to organize agro-industrial labour services cooperatives for the weaker section of the community;

(b) if so, what are its main objects and aims; and

(c) whether this scheme was considered at the recent annual conference of State Ministers of Cooperation at Hyderabad and if so what decisions were taken thereon?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) and (b). The matter is under consideration.

(c) At the Annual Conference of State Ministers incharge of Cooperation held at Hyderabad in June, 1964, certain broad approaches were discussed for tackling the problems of the weaker sections. The matter is being further examined in consultation with Planning Commission.

Purchase of Caravelle Aircraft

81. { Shri Himatsingka:
Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:
Maharajkumar Vijaya Ananda:

Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that Indian Airlines Corporation signed a contract with the Sud Aviation of France for the purchase of Caravelle aircraft;

(b) if so, how many Caravelle aircraft have so far been acquired; and

(c) whether with the purchase of this aircraft Indian Airlines Corporation is expected to meet the growing requirement of traffic on the trunk routes?

The Minister of Civil Aviation (Shri Kanungo): (a) The Indian Airlines have placed an order with Sud Aviation of France for the purchase of a 4th Caravelle aircraft which is due to be delivered in November, 1964.

(b) Three, excluding the one on order.

(c) Four Caravelle aircraft are inadequate to meet fully the growing demand of traffic on the trunk routes.

Production of Subsidiary Foods

82. { Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:
Shri Surendra Pal Singh:
Shri Daljit Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Union Government have written to the State Governments to forward detailed schemes to the Centre for achieving rapid increase in the production of subsidiary foods;

(b) if so, the reaction of the State Governments thereupon; and

(c) what are the main suggestions made by the State; and how far these have been accepted by the Centre?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) to (c). In the context of the current price situation and the need to secure a rapid increase in the production of subsidiary foods like fruits, vegetables, milk, meat, eggs and fish, it was decided to take up Special Development Programmes which are quick maturing and would increase supplies at places with marketing facilities. The schemes under the programme relate to among other items to intensification of fruit and vegetable production around 40 cities, promotion of fruit cultivation for ex-

port purposes, intensive cattle development programme, slaughter houses, intensive development of poultry, pigery and sheep and development of fisheries including the provision of harbour facilities, approach roads, development of cold storages and processing facilities, arrangements for refrigerated transport, etc. The schemes would be implemented by the States as centrally sponsored schemes and the entire cost in the remaining two years of the Third Plan would be met by the Central Government by way of loans and grants. Most of the states have sent their schemes and they are being sanctioned.

Employees State Insurance Scheme

83. Shri Surendra Pal Singh: Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that a major extension of the Employees State Insurance Scheme is under consideration of the Central Government; and

(b) if so, what main changes are contemplated?

The Minister of Law and Social Security (Shri A. K. Sen): (a) Yes. The scheme is being extended to Ahmedabad in Gujarat State from the 4th October, 1964 which will benefit over 2 lakhs workers. It is also proposed to extend the scheme to Poona, Nanded, Amalner, Khopoli in Maharashtra State and Hooghly in West Bengal during the year 1964-65.

(b) During the Fourth Plan, it is contemplated:—

(i) to cover employees and their families in areas with an insurable population of 500 and above and not yet covered;

(ii) to provide hospitalisation facilities for families; and

(iii) to extend the scope of the Act to:—

(a) smaller factories not now covered, and

(b) shops, commercial establishments and transport companies in selected centres.

Delhi Milk Scheme

84. Shri Surendra Pal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the milk supply of Delhi Milk Scheme from U.P. region is likely to be considerably reduced as a result of a scheme of cooperative dairies having been started by the U.P. Government in the Districts of Meerut and Bulandshahr; and

(b) if so, what steps are being taken by the Delhi Milk Scheme to make up the deficit from other sources?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah-nawaz Khan): (a) No.

(b) Does not arise.

Afro-Asian Shipping Corporation

85. Shri Surendra Pal Singh: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the Afro-Asian Economic Council has put forward a proposal to set up an Afro-Asian Shipping Corporation for the mutual benefit of under-developed countries of the two continents; and

(b) if so, what are Government's reactions to the proposal?

The Minister of Transport (Shri Raj Bahadur): (a) Government have no information on the formation of an Afro-Asian Shipping Corporation. No such proposal has been made.

(b) Does not arise.

Imported Wheat Cargoes at Kandla Port

86. Shri Ramanathan Chettiar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there was a bottleneck in the clearance of imported wheat cargoes at Kandla Port during the last two months;